



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 350/87/ 2016
OA 350/313/2016
MA 350/284/2016

Date of order : 6.3.2017

Present: Hon'ble Mr.A.K.Patnaik, Judicial Member
Hon'ble Ms.Jaya Das Gupta, Administrative Member

SWAPAN KR. DEB

S/o Late Manoranjan Deb,
Aged about 59 years,
Telephone Mechanic (Retd.),
From the office of the Sub-
Divisional Engineer/BZ/North II,
Calcutta Telephones, BSNL,
148 C.R.Avenue,
Kolkata - 700007,
R/o 118A Madan Mohan Barman Street,
P.O. Burrabazar,
P.S. Jorasanko,
Kolkata - 700007.

...APPLICANT

VERSUS

Shri Dinesh Kumar,
The Deputy General Manager,
(NWO-Central),
Bharat Sanchar Nigam Ltd.,
Calcutta Telephones,
148 C.R.Avenue,
Kolkata - 700007.

...RESPONDENTS/
ALLEGED CONTEMNOR.

For the applicant : Mr.S.K.Dutta, counsel

For the respondents : Mr.R.N.Pal, counsel

O R D E R (ORAL)

Mr.A.K.Patnaik, J.M.

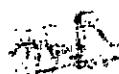
Heard Mr.S.K.Dutta, Id. Counsel appearing for the petitioner and
Mr.R.N.Pal, Id. Counsel appearing for the alleged contemnors.

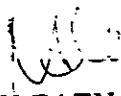
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2. After going through the compliance report, we find that no contempt exists as on date.

3. Accordingly the Contempt Petition is dropped and notices, if any, discharged.

4. OA be listed on 11.4.2017.


(JAYA DAS GUPTA)
MEMBER (A)


(A.K.PATNAIK)
MEMBER (J)

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